

(b) the decision taken thereat by the Committee?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) and (b). During this period the National Advisory Committee on Public Co-operation met only once on 5-11-58. It appointed three Sub-Committees to formulate concrete proposals on the various aspects of public participation. The reports of the Sub-Committees were placed on the Table of the Lok Sabha on 11-3-59 in reply to the Unstarred Question No. 1768 by Shri M. K. Kumaran.

Adverse Balance of Trade with Burma

3805. Shri Raghunath Singh: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that India had an adverse trade balance of Rs. 38 crores with Burma in 1958 as compared to a favourable trade balance of Rs. 11 lakhs in 1957; and

(b) if so, what is the reason of abrupt decline in the Indian trade balance?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) Yes, Sir.

(b) The decline in our balance of trade during 1958 was mainly due to larger adjustments for imports of rice from Burma. In addition our exports, particularly in textiles, jute goods, fish and sugar, also declined due to Burma's restricted import policy, her foreign exchange difficulties, her bilateral trade agreements and overstocking of textiles in Burma.

12.18 hrs.

**ESTIMATES COMMITTEE
FIFTY-EIGHTH REPORT**

Shri B. G. Mehta (Gohilwad): Sir, I beg to present the Fifty-eighth Report of the Estimates Committee on the Ministry of Home Affairs—Administration of Union Territories.

12.13½ hrs.

**CORRECTION OF ANSWER TO
STARRED QUESTION No. 1960**

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): Sir, I wish to correct a reply given by the Prime Minister to a supplementary put by Shri C. D. Pande to Question No. 1960 asked in the Lok Sabha on the 22nd April. The relevant portion may be corrected to read as follows:

"I should like to give a precise answer to such questions. I would not like to venture to give an imprecise answer. One or two places such as Hoti have been under argument and sometime, according to our reports we have received, some Chinese have advanced a mile or two, may be, in high mountains."

12.14 hrs.

PAPERS LAID ON THE TABLE

**ANNUAL REPORT OF HINDUSTAN
HOUSING FACTORY**

The Minister of Works, Housing and Supply (Shri K. C. Reddy): Sir, I beg to lay on the Table, under sub-section (1) of Section 639 of the Companies Act, 1956, a copy of the Annual Report of Hindustan Housing Factory Private Limited for the year 1957-58 along with the Audited Accounts. [Placed in Library, See No. LT-1396/59.]

**STATEMENT CONTAINING CERTAIN
RECOMMENDATIONS OF THE ESTIMATES
COMMITTEE**

Shri B. G. Mehta (Gohilwad): Mr. Speaker, Sir, on the 29th November, 1958, Shri S. A. Dange, M.P., and Shrimati Renu Chakravarty, M.P., made a reference on the floor of this House to certain recommendations of the Estimates Committee. As their remarks are likely to leave some